

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise No 798 of 2011

*(Arising out of Order-in-Appeal No. 10 & 11/2011-CE,
dated 19.01.2011 passed by the Commissioner of Central
Excise (Appeals-I), Bangalore.)*

M/s. NSP Electronics Limited

Sy. No. 52/1, 52/2, 52/3, 53/1,
Virgonagar Industrial Estate,
Virgonagar Post, Veeranahalli Village,
Bangalore-560001.

Appellant(s)

Versus

Commissioner of Central Excise

Bangalore-I Commissionerate
C.R Building, Queens Road,
Bangalore – 560 001.

Respondent(s)

Appearance:

None

For the Appellant

Mr. K. Vishwanath, AR

For the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 19.02.2024

Date of Decision: 19.02.2024

This appeal is dismissed. For Order, see order of date in
19.02.2024 in Central Excise Appeal No.797 of 2011.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**